

and so on. I advised him to put a question, and if I admit it, the question will be answered in due course.

There are various methods open to hon. Members. Hon. Members seem to be under the impression that adjournment motion is the only method by which every matter, including questions also, should be brought up here. I am not shutting them out in appropriate matters of public importance, but hon. Members will kindly realise that there are methods and procedures laid down.

Therefore, I have indicated what can be done. The adjournment motion is not the proper remedy.

Shri Braj Raj Singh: But may I seek one clarification?....

Mr. Speaker: Not now. If the hon. Member sends me a notice, I shall tell him what exactly is to be done, and whether he is right or wrong.

With regard to the adjournment motions, I have disallowed them already.

Shri Braj Raj Singh: Will the Prime Minister be pleased to advise the Governor of Bombay to modify that order to the extent?....

Mr. Speaker: He ought not to raise it any further. All things cannot be disposed of at one and the same moment.

Shri Braj Raj Singh: Otherwise, we shall be interfering with the work of the Supreme Court in this manner.

Mr. Speaker: Now, papers to be laid on the Table.

Shri Mahanty (Dhenkanal): I wish to raise a point of order.

Mr. Speaker: If he wishes to raise a point of order, let him give notice to me, and I shall find out, so that let me also be ready. A point of order can be raised at any time, but I must also be able to give my ruling upon that. There is no hurry.

Shri Mahanty: All right.

12.08 hrs.

PAPERS LAID ON THE TABLE

REPORT OF WORKING GROUP ON PROGRAMME OF WORK FOR THIRD FIVE YEAR PLAN FOR SMALL-SCALE INDUSTRIES

REPORT OF VILLAGE INDUSTRIES EVALUATION COMMITTEE

The Deputy Minister of Irrigation and Power (Shri Hathl): On behalf of Shri Manubhai Shah, I beg to lay on the Table a copy of each of the following papers:—

- (i) (a) Report of the Working Group on programme of work of small-scale industries for the Third Five Year Plan;
- (b) Summary of Recommendations of the Small-scale Industries Board on the above report. [Placed in Library, See No. LT-1995/60].
- (ii) (a) Report of the Village Industries Evaluation Committee; and
- (b) Comments of the Khadi and Village Industries Commission on the above report. [Placed in Library, See No. LT-1996/60].

STATEMENT REGARDING MEDIUM OF INSTRUCTION IN UNIVERSITIES, IN REPLY TO HALF-AN-HOUR DISCUSSION ON 1ST MARCH, 1960

The Minister of Education (Dr. K. L. Shrimali): I beg to lay on the Table under Direction No. 19 issued by the Speaker copy of a statement in reply to the half-an-hour discussion raised by Shri Braj Raj Singh on the 1st March, 1960 regarding Medium of Instruction in Universities. [See Appendix II, annexure No. 74].

Shri Braj Raj Singh (Firozabad): May I rise to a point of order in regard to this? This half-an-hour dis-